English translation of Shram Vibhag, Noti. No. 2174-(LL)|XXXVI-D-340 (LL)-1965, dated November 4, 1966 published in U. P. Gazette Part I, dated 12th November, 1966, p. 5632

Kotdwar (Garhwal): In exercise of the powers conferred by sub-section (3) of Section 3 of the Uttar Pradesh Dookan Aur Vanijya Adhishthan Adhiniyam, 1962 U. P. Act No. XXVI of 1962), the Governor of Uttar Pradesh is pleased to exempt in public interest all the shops and commercial establishments in the Municipal area of Kotdwar (District Garhwal) from the operation of the provisions of sub-section (1) of Section 5 of the Adhiniyam read with Rule 3 of the Uttar Pradesh Dookan Aur Vanijya Adhishthan Niyamavali, 1963.